

at the rate of Rs. 308.25 P.M. upto the 26th December 1960, and at the rate of Rs. 160 p.m. thereafter.

#### Military help to Flood Affected States

\*955. { Shri M. R. Krishna:  
Shri Raghunath Singh:  
Shri Warrior:  
Shri Kodiyan:  
Shri Jedhe:  
Shri Pangarkar:

Will the Minister of Defence be pleased to state:

(a) whether the Defence Forces have been actively engaged in helping the State Governments in their task to protect the villages from the devastation of floods;

(b) which are the States where the Defence Services have rendered help in 1961 so far; and

(c) whether the Defence Ministry has incurred additional expenditure in sending the troops for relief works in flood affected areas?

The Minister of Defence (Shri Krishna Menon): (a) and (b). Yes, Sir. A statement giving details is laid on the Table of the House. [See Appendix II, annexure No. 43].

(c) Yes, Sir. The additional expenditure incurred i.e., excluding normal pay and allowances of troops is recoverable from the civil authorities.

#### Demonstration by Rourkela Steel Plant Workers

\*956. Shri Amjad Ali: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that about 200 workers of the Rourkela Steel Plant demonstrated before the office of the Project Administrator on the 19th July, 1961;

(b) if so, the reasons for the demonstration; and

(c) whether their demands have been met by the project authorities?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir.

(b) The immediate cause of the demonstration is stated to be the reported suicide by a skip operator.

(c) In a memorandum which the demonstrators submitted to the General Manager of the plant, they had urged for an upward revision of wages. The present wages of the skilled workers are based on the findings of a Committee which was appointed by HSL in June 1959. The Government has announced their decision to set up a Wage Board for the steel industry. Any revision of the existing scales of pay would depend on the report of the Board.

#### Super-annuated Officers

\*957. Shri Tyagi: Will the Minister of Home Affairs be pleased state the number of super-annuated officers employed or re-employed in various Ministries and organisations under their administrative control?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be placed on the Table of the House in due course.

#### Primary Teacher Training Facilities

\*958. { Shri Tangamani:  
Shri Prabhat Kar:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1736 on the 15th March, 1961 and state:

(a) whether the budget provision of Rs. 275 lakhs for the year 1960-61 sanctioned to State Governments under the programme of expansion of primary teacher training facilities has been fully utilized;

(b) how much has been allotted to States of West Bengal, Madras and Kerala; and

(c) what is the provision for the Kerala; and

The Minister of Education (Dr. K. L. Shrivall): (a) Out of the budget provision of Rs. 275 lakhs, sanction letters were issued for Rs. 247.2 lakhs to different State Governments.